

GHV INFRA PROJECTS LIMITED

(Formerly known as Sindu Valley Technologies Limited) ("SVTL"/"TARGET COMPANY"/"TC")

(Corporate Identification No. L43900KA1976PLC173212)

Registered Office: No. 3, 2nd Floor, Dr TCM Royan Road, Opp Ayyappa Temple, Chickpet, Bangalore, Bangalore South, Karnataka, India, 560053;Corporate Office: Kanakia Wall Street, A-511/512, 5th Floor, Andheri Kurla Road, Chakala, Andheri East, Mumbai – 400093;Phone No.: +91 22 6725 0014; Email id: info@ghvinfra.com; Website: www.ghvinfra.com

This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Jahidmohmed H. Vijapura (Acquirer-1) and JHV Commercials LLP (Acquirer-2) (Hereinafter Collectively referred to as the "Acquirers") along with Mrs. Husena Musamji (PAC) (hereinafter referred to as 'PAC') pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") in respect of Open Offer ("**Offer**") for the acquisition up to 40,82,000 Equity Shares of Rs. 10/- each representing 28.32% of the existing equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers and PAC have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkaal - Marathi Daily (Mumbai edition); Kolaravaani - Kannada Daily – (Bangalore Edition), on 25th October, 2024.

1. The Offer Price is Rs. 30.00/- (Rupees Thirty Only) per equity share payable in cash ("**Offer Price**").
2. Committee of Independent Directors ("**IDC**") of the Target Company are of the opinion that the Offer Price of Rs. 30.00/- (Rupees Thirty Only) offered by the Acquirers and PAC is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 14th February, 2025.
3. There has been no competitive bid to this Offer.
4. The completion of dispatch of The Letter of Offer ("**LOF**") to all the Public Shareholders of Target Company was completed on 10th February, 2025.
5. Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:
Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 04th November, 2024. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI Observation Letter no. SEBI/HO/CFD/CFD-RAC-DCR1/P/OW/2025/3391/1 dated January 31, 2025 which have been incorporated in the LOF.

7. Any other material changes from the date of PA: Nil

8. Schedule of Activities:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	18.10.2024	Friday	18.10.2024	Friday
Publication of Detailed Public Statement in newspapers	25.10.2024	Friday	25.10.2024	Friday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	25.10.2024	Friday	25.10.2024	Friday
Last date of filing draft letter of offer with SEBI	04.11.2024	Monday	04.11.2024	Monday
Last date for a Competing offer	19.11.2024	Tuesday	19.11.2024	Tuesday
Receipt of comments from SEBI on draft letter of offer	27.11.2024	Wednesday	31.01.2025	Friday
Identified date*	29.11.2024	Friday	04.02.2025	Tuesday
Date by which letter of offer be dispatched to the shareholders	06.12.2024	Friday	11.02.2025	Tuesday
Last date for revising the Offer Price	11.12.2024	Wednesday	14.02.2025	Friday
Comments from Committee of Independent Directors of Target Company	11.12.2024	Wednesday	14.02.2025	Friday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	12.12.2024	Thursday	17.02.2025	Monday
Date of Opening of the Offer	13.12.2024	Friday	18.02.2025	Tuesday
Date of Closure of the Offer	27.12.2024	Friday	05.03.2025	Wednesday
Post Offer Advertisement	03.01.2025	Friday	12.03.2025	Wednesday
Payment of consideration for the acquired shares	10.01.2025	Friday	20.03.2025	Thursday
Final report from Merchant Banker	17.01.2025	Friday	27.03.2025	Thursday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers, PAC, Sellers / Existing Promoters) are eligible to participate in the Offer any time before the closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS AND PAC

Navigant
Reinventing Business

NAVIGANT CORPORATE ADVISORS LIMITED

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SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: February 14, 2025